

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24TH DAY OF APRIL, 2020 / 4TH VAISAKHA, 1942

W.A. No.637 OF 2020

Appellant/Petitioner:

D.Gopinath,

S/o DamodaraPanicker, aged 51,

Managing Partner, Sakthi Traders, Eruva P.O.,

Kayamkulam

By Adv. K.B.PRADEEP

Respondents/Respondents:

1. The State of Kerala

Represented by the Principal Secretary,  
Printing and Stationary Department, PMG P.O  
Thiruvananthapuram. Pin- 695033.

2. The Controller of Stationary,

Office of the Stationery Controller, PMG P.O,  
Thiruvananthapuram.Pin- 695033.

3. The Deputy Controller of Stationery,

Office of the Stationery Controller, PMG P.O  
Thiruvananthapuram . Pin - 695033.

4. Shyni Martin,

Ring Rose Traders,

Kurishingal House, Elamakkara P.O.,  
Ernakulam Pin - 682026

5. T.A.Salim,  
S/o..T.A.Aliyar,  
Thalakkottil House,  
Vattekkunnam, NjalakamDesom, Thrikkakara North Village  
P.O,  
Ernakulam District. Pin -682030

6. M.M.Ali,  
S/o.Moideen,  
Mattappallil House,  
Arakkakadavu, Vennala P.O, Kakkanad Village,  
Ernakulam Pin - 682028

7. Ismail P.B.,  
S/o.M.A.Bava,  
Padinjakkara House, Vattekkunnam, NjalakamDesom,  
Thrikkakara North Village,  
ErnakulamDistrict . Pin-682030

8. C.K.Anoob,  
S/o.AbdulKhader,  
Cherupulliparambil House,  
Vennala P.O., Chalikkavattom,  
Ernakulam District. Pin-682028

9. The Director,  
Vigilance and Anti Corruption Bureau P M G, Vikas Bhavan,  
Thiruvananthapuram. Pin -695033

BY PUBLIC PROSECUTOR SRI S MANU

THIS WRIT APPEAL HAVING COME UP FOR ADMISSION ON 24.4.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**ORDER**

Admit. Issue notice to the respondents by speed post.

There will be an interim order directing the respondents 2 and 3 not to enter into any final agreement with regard to awarding of tender to respondents 4 to 8 for a period of 4 weeks.

Post immediately after service is complete.

B/o